

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.5746**  
TO BE ANSWERED ON THE 7<sup>TH</sup> APRIL, 2017

**USE OF DEFENCE DESIGNATION**

5746. DR. ANUPAM HAZRA:

Will the Minister of DEFENCE please be pleased to state:

- (a) whether the Government has taken any action from the period June 2014 to December 2014, against improper use of defence designation by person / institution;
- (b) if so, the details thereof;
- (c) whether the Government has sensitised and conducted survey on the issue considering dignity of the Defence Services;
- (d) whether the Government has received any information / complaint on the issue of such improper use; and
- (e) if so, the details thereof and the action taken thereon?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

**(a) to (e): The information is being collected and will be laid on the Table of the House.**

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